

N.D.H.:22.04.2026

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 580 OF 2025**

**IN THE MATTER OF:**

VINOD KUMAR

..... APPLICANT

VERSUS

STATE OF HARYANA &amp; OTHERS

.....RESPONDENTS

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**Place:** New Delhi

**Date:** 04.04.2026

Filed by:-



**(GAURAV AGARWAL)**  
Advocate for Respondent No.4  
M/s Bajrang Industries

GRV LEGAL  
Advocates and Legal Consultants  
O-703, Aditya Mega City,  
VaibhavKhand, Indirapuram,  
Ghaziabad, U.P. NCR- 201014  
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**BEFORE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH NEW DELHI**

ORIGINAL APPLICATION NO. 580 OF 2025

**IN THE MATTER OF :**

VINOD KUMAR ...APPLICANT

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STATE OF HARYANA AND OTHERS ...RESPONDENTS

**AFFIDAVIT OF COMPLIANCE ON BEHALF OF  
RESPONDENT NO. 4, BAJRANG INDUSTRIES**

1. That by the present OA has been registered on the letter petition of the Applicant alleging that the Respondent no. 4 who is operating a pyrolysis plant of waste pneumatic tyre scrap is causing pollution in the region by emitting thick black smoke and toxic gases.
2. That by order dated 28.11.2025 this Hon'ble Tribunal took cognizance of the letter and issued notice in the same to the respondents. The Tribunal also constituted a joint committee to verify the factual position and take appropriate remedial action.
3. That by the joint committee filed its interim report whereby it made certain observations in the report and further time was granted by this Tribunal to file the final report to the joint committee by order dated 27.01.2026.
4. That the answering Respondent has appeared before the Tribunal pursuant to the notices issued and has filed its

reply in response to the letter petition and interim report of the joint committee dated 23.01.2026.

5. That the final report was filed by the joint committee on 13.02.2026 whereby the joint committee made certain recommendations to be carried out by the Respondent in respect of its unit. The Joint committee recommended that:
  - a. Unit to upgrade to Advanced Batch automated technology Process (ABAP) as per CPCB.
  - b. Unit to provide for capturing of fugitive emissions.
  - c. Unit to develop the green belt across its periphery which may not be less than 5% of total area.
  - d. unit to provide adequate measure to control spillage of char on the entire premises within and outside the plant.
  - e. unit to provide system for continuous capture and control of fugitive emission arising from the reactor lubricating system.
6. That the Hon'ble Tribunal by order dated 23.02.2026, directed the Respondent no. 4 to file its affidavit regarding the compliance of the recommendations made by the joint committee.
7. That pursuant to the report of the joint committee the Respondent no. 4 has got its plant upgraded to the Advanced Batch Automated Technology (ABAP) as per the CPCB SOP dated 16.01.2024. Respondent no. 4 has now installed in its unit the Programmable Logic

Controller (PLC) for controlling various process parameters like temperatures, pressure (including sensor and alarm for detection of gas leakage), burner bypass arrangement and carbon monoxide gas (CO) sensor, sensor and alarm for detection of gas leakage, fire alarm etc. as specified by CPCB in its SOP dated 16.01.2024. A true copy of the invoice for the PLC dated 10.03.2026 is **ANNEXURE C-1** AND photographs of the PLC dated NIL are **ANNEXURE C-2**.

8. That in respect of the second recommendation/ observation the answering Respondent has now provided for appropriate arrangement in form of permanent suction hood over the feeding door for capturing fugitive emission and channelizing them through the stack. Hence, the appropriate arrangements have now been made for capturing the fugitive emissions as per the process audit. A true copy of the necessary photographs of the permanent suction hood dated NIL are **ANNEXURE C-3**.
9. That with respect to the recommendation/observation of the joint committee pertaining to the green belt to be developed around the periphery to the extent of not less than 5% of the area of the plot, it is submitted that the answering Respondent has more than 5% of the total area of the plot as green belt in two rows of green belt across its periphery. The said green belt is developed in accordance with the guidelines of the CPCB. A true copy of the bill of plants purchased for plantation dated 06.03.2026 is **ANNEXURE C-4** and A true copy of the photographs

showing the green belt developed dated NIL is **ANNEXURE C-5.**

10. That the next observation/ recommendation was in respect of the spillage and control of the char on the floor in the premises of the plant and outside its shed. In this respect the answering Respondent submits that it has now provided for an industrial vaccum cleaner system to clear the spillage of the char in and outside the premises. The said vaccum is being done periodically to ensure that no char is left on floor of the premises and hence the spillage is effectively controlled. A true copy of the invoice for the vaccum cleaner dated 11.03.2026 is **ANNEXURE C-6** and photographs of the vaccum cleaning system dated NIL is **ANNEXURE C-7.**
11. That the last observation/ recommendation pertains to unit having not provided system for continuous capture and control of fugitive emission arising from the reactor lubricating system. In this respect it is submitted that the suction hood of appropriate size is provided for continuous capturing and controlling of fugitive emissions arising from reactor lubricating system. Thus, the deficiency observed is no more existing. A true copy of the photographs of suction hood dated NIL is **ANNEXURE C-8.**
12. That lastly it is submitted that the answering Respondent has complied with all the deficiencies pointed out by the joint committee and has made necessary improvement. It is further submitted that answering Respondent submits

that he is not causing any environment damage or pollution and is operating strictly in compliance of law. However, he is still ready and willing to abide by any further direction passed by this Tribunal. Hence, in light of the aforesaid submission the present OA lacks merits and is, therefore, liable to be dismissed.

*Suvid*

M/s Bajrang Industries  
Respondent no. 4

Through



**(GAURAV AGARWAL)**  
Advocate, Supreme Court  
GRV LEGAL

Advocates and Legal Consultants  
O-703, Aditya Mega City,  
Vaibhav Khand, Indirapuram,  
Ghaziabad, U.P. NCR- 201014

Mob.: 8802911392; Email: [gaurav@grvlegal.in](mailto:gaurav@grvlegal.in)

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ORIGINAL APPLICATION NO. 580 OF 2025**

**IN THE MATTER OF:**

VINOD KUMAR

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STATE OF HARYANA & OTHERS

..... RESPONDENTS

**AFFIDAVIT**

I, SUMIT KHANCHI, aged about 44 years, S/o Shri Ram Rattan Khanchi, R/o L/E-22, CHD City, Near Millennium School, Sector-45, Karnal, District Karnal, Haryana- 132001, do hereby state on solemn affirmation as under:

1. That I am a Partner of the answering Respondent in the present Original Application as such I am well conversant with the facts and circumstances of the present case and hence, competent to swear this affidavit.
2. That I have gone through the accompanying Compliance affidavit from para 1 to 12 and say that the contents thereof are true and correct to the best of my knowledge and belief and I believe the same to be true.

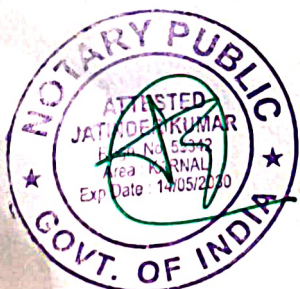
Solemnly affirmed on this \_\_\_ day of April, 2026 at Karnal, Haryana.

*Sumit*  
**DEPONENT**

**VERIFICATION**

Verified at Karnal, Haryana on this \_\_\_ day of April, 2026 that the contents of my above affidavit are true and correct to my knowledge and no part of it is false and nothing material has been concealed therefrom.

*Sumit*  
**DEPONENT**



Certified that the above was declared solemnly affirmation before me at Karnal by the deponent who was identified by Sh.....

Notary Public, KARNAL (INDIA)

01 APR 2026

" सत्यनाम श्री वाहेगुरु "

Mob. 9713390007



# J.S Traders

97 – A, ANAND NAGAR, GWALIOR (M.P)

INVOICE			
GSTIN : 23AXKPS5724L1Z0	STATE CODE 23	INVOICE No.	1382
Name. Bajrang Industries Address. Village Kairwali, 0, Post Office Kalron, Nagla Road, Gharaunda, Karnal State. Haryana State Code. 06 GSTIN No. 06AASFB5689A1Z8		Transportation Mode..... Vehicle No. DL01AN7670 Date of Supply. 10/03/2026 Place of Supply..... Ship to Party.....	

S No	DESCRIPTION OF GOODS	HSN Code	QTY.	RATE	TOTAL VALUE
	P.L.C SAFETY SYSTEM KIT FOR 2 REACTORS SETUP WITH VOICE ANNOUNCER AND MOTORIZED VALVE 2 PC, 8 TC, 4 PT.	8537	1 SET (2 BOX)	2,50,000	2,50,000
	GAS BYPASS SYSTEM FOR 2 REACTORS- ROTARY UNION SETUP	8536	2 SET (2 BOX)	30,000	60,000
Tax Payable on reserve charge basic			Total Amount Before Tax		3,10,000
E-Way Bill No:			Add. CGST :		
Account Number : 77341010001253			Add. SGST :		
I.F.S.C : CNRB0017734			Add. IGST : 18 %		55,800
Bank Name : Canara Bank			Tax Amount GST		
			Total Amount After Tax		3,65,800

Terms of Condition:

1. E & O.E.
2. All Disputes are subject to Gwalior Jurisdiction.
3. Interest @ 18% P.A will be charge after due date.
4. Please send payment through Bank A/c only.

For: J.S. Traders

*Satin*  
Authorized Signatory



E-Way Bill No: **6420 7420 0146**  
 E-Way Bill Date: **10/03/2026 10:44 PM**  
 Generated By: **23AXK PS572 4L1Z0 - RAKESH KUMAR SAPRA**  
 Valid From: **10/03/2026 10:44 PM [480Kms]**  
 Valid Until: **13/03/2026**  
 Portal: **1**

**Part - A**

GSTIN of Supplier: **23AXKPS5724L1Z0, J S TRADERS**  
 Place of Dispatch: **Gwalior, MADHYA PRADESH-474012**  
 GSTIN of Recipient: **06AAS FB568 9A1Z8, BAJRANG INDUSTRIES**  
 Place of Delivery: **GHARAUNDA, HARYANA-132001**  
 Document No.: **1382**  
 Document Date: **10/03/2026**  
 Transaction Type: **Regular**  
 Value of Goods: **365800**  
 HSN Code: **8537 - (+1)**  
 Reason for Transportation: **Outward - Supply**  
 Transporter:

**Part - B**

Mode	Vehicle / Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (If any)	Multi Veh.Info (If any)	Portal
Road	DLO1AN7670	Gwalior	10/03/2026 10:44 PM	23AXKPS5724L1Z0	-	-	1



642074200146

## CERTIFICATE OF PLC SAFETY SYSTEM KIT INSTALLATION

This is to certify that **Bajrang Industries - GSTIN (06AASFB5689A1Z8)** located at **Village Kairwali, 0, Post Office Kalron, Nagla Road, Gharaunda, Karnal Haryana** has successfully installed the **PLC-Based Safety System Kit** designed and manufactured by JS ENTERPRISES.

This system has been installed to ensure compliance with the Central Pollution Control Board (CPCB) guidelines issued under the Standard Operating Procedure (SOP) for Tyre Pyrolysis Plants, as required for obtaining and maintaining a valid Consent to Operate (C.T.O) license.

✓ The following SOP Norms are now Complied with:

1. PLC-based monitoring and control of reactor temperature and pressure.
2. Auto shutdown feature via PLC to stop gas supply and switch off burners during unsafe temperature/pressure rise.
3. Installation of PLC-integrated Carbon Monoxide (CO) gas sensors with hooters for toxic gas leak alerts.
4. Fully automated interlock system for process interruption during safety breaches (overheat/overpressure).
5. Provision of Gas Bypass Valve (Rotary Gland) from reactor door to separator tank for emergency "jaali" blockage handling.

The system is fully operational and ensures real-time data logging, automated alarms, safety interlocks, and intelligent control logic as mandated by CPCB SOP for tyre pyrolysis plants.

This certificate is issued upon successful testing and commissioning of the system for official use by the factory and authorities.

For JS ENTERPRISES  
**J.S. ENTERPRISES**

  
Proprietor

**Instrumentation | Safety Integrations | Plant Automation Solution | Fuel & Gas Turnkey Projects**

## WARRANTY CERTIFICATE

CERTIFICATE NO. : GEA/GLD/RASS/08250228  
 CLIENT : JS ENTERPRISES  
 PROJECT : GAS LEAK DETECTION & AUTOMATIC SHUT OFF SYSTEM

### BOQ FOR GAS LEAKAGE SYSTEM

S.NO.	ITEM DESCRIPTION	QTY.	MAKE	RANGE
1.	CO Gas Detectors (DIGITAL,4-20MA), Enclosure: TRI-FLP, IP66, Flameproof CCOE-PESO	01 Nos.	GLOBAL	0-100%LEL

ABOVE SUPPLIED GAS LEAKAGE SYSTEM IS UNDER WARRANTY FOR 12 MONTH FROM DATE OF SUPPLY/COMMISSIONING WHICHEVER IS EARLIER.

Thanking you,



# PYROSAFE

Global Team

DELHI | BANGALORE | HYDERABAD | VISHAKHAPATNAM | THANE | ALLAHABAD | CHANDIGARH | LUCKNOW

**Office:** G-32/1, Upper Ground Flr, Sarita Vihar Road, Near Central Bank, Shaheen Bagh, Jamia Nagar, Okhla, New Delhi-25

☎ +91- 9213 073 095 ✉ saqsid@gmail.com 🌐 www.globalnaarvigroup.in

# GLOBAL ELECTRICAL & AUTOMATION

(Team of Engineering Technocrats & Experienced Consultants)



**Instrumentation | Safety Integrations | Plant Automation Solution | Fuel & Gas Turnkey Projects**

## CERTIFICATE OF CALIBRATION

CERTIFICATE NO. :GEA/GLD/RASS/08250228  
 CUSTOMER NAME :JS ENTERPRISES  
 MAKE/MODEL NO. :Global NG /GEA0319  
 SENSOR RANGE :0-100% LEL  
 PESO NO. :CMF21INEx0060 Equipment Reference No. P516174/1  
 CERTIFICATE VALID FROM

CALIBRATION CYLINDER NO.	CT-1501
INSTRUMENT TYPE: DIGITAL MULTIMETER	MODEL NO.: RISHABH MULTI 410

S. No.	Test Parameter	Requirement	Actual
1.	Target Gas	CO	In Compliance
2.	Operating Voltage	18-27 VDC	In Compliance
3.	Alarming Level	20% LEL	In Compliance
4.	Initial Stabilization	120 Seconds	60/80 Seconds
5.	Response Time	10 Seconds(Max)	<5 Seconds
6.	4-20MA Output	(4-20MA,Relay) Output	(4-20MA,Relay) Output
7.	Temperature Test	At 55°C For 1 Hour , Recovery 30min.	After Recovery Period Working Normally
8.	Tolerance	Standard	±5%

Thanking You,



Global TestingTeam

DELHI | BANGALORE | HYDERABAD | VISHAKHAPATNAM | THANE | ALLAHABAD | CHANDIGARH | LUCKNOW

**Office:** G-32/1, Upper Ground Flr, Sarita Vihar Road, Near Central Bank, Shaheen Bagh, Jamia Nagar, Okhla, New Delhi-25

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**Instrumentation | Safety Integrations | Plant Automation Solution | Fuel & Gas Turnkey Projects**

## WARRANTY CERTIFICATE

CERTIFICATE NO. : GEA/GLD/RASS/08250228 :  
 CLIENT JS ENTERPRISES  
 PROJECT GAS LEAK DETECTION & AUTOMATIC SHUT OFF SYSTEM

### BOQ FOR GAS LEAKAGE SYSTEM

S.NO.	ITEM DESCRIPTION	QTY.	MAKE	RANGE
1.	CH4 Gas Detectors , Enclosure: TRI- FLP, IP66, Flameproof CCOE-PESO	01 Nos.	GLOBAL	0-100%LEL

ABOVE SUPPLIED GAS LEAKAGE SYSTEM IS UNDER WARRANTY FOR 12 MONTH FROM DATE OF SUPPLY/COMMISSIONING WHICHEVER IS EARLIER.

Thanking you,



# PYROSAFE

Global Team

DELHI | BANGALORE | HYDERABAD | VISHAKHAPATNAM | THANE | ALLAHABAD | CHANDIGARH | LUCKNOW

# GLOBAL ELECTRICAL & AUTOMATION

(Team of Engineering Technocrats & Experienced Consultants)



**Instrumentation | Safety Integrations | Plant Automation Solution | Fuel & Gas Turnkey Projects**

## CERTIFICATE OF CALIBRATION

CERTIFICATE NO. : GEA/GLD/RASS/08250228  
 CUSTOMER NAME : JS ENTERPRISES  
 MAKE/MODEL NO. : Global NG /GEO319  
 SENSOR RANGE : 0-100% LEL  
 PESO NO. : CMF21INEx0060 Equipment Reference No. P516174/1  
 CERTIFICATE VALID FROM

CALIBRATION CYLINDER NO.	CT-1501
INSTRUMENT TYPE: DIGITAL MULTIMETER	MODEL NO.: RISHABH MULTI 410

S. No.	Test Parameter	Requirement	Actual
1.	Target Gas	CH <sub>4</sub>	In Compliance
2.	Operating Voltage	18-27 VDC	In Compliance
3.	Alarming Level	20% LEL	In Compliance
4.	Initial Stabilization	120 Seconds	60/80 Seconds
5.	Response Time	10 Seconds(Max)	<5 Seconds
6.	PFC output	01Potential Free Contact	01Potential Free Contact
7.	Temperature Test	At 55°C For 1 Hour , Recovery 30min. Standard	After Recovery Period Working Normally
8.	Tolerance		±5%

Thanking You,



Global TestingTeam

DELHI | BANGALORE | HYDERABAD | VISHAKHAPATNAM | THANE | ALLAHABAD | CHANDIGARH | LUCKNOW

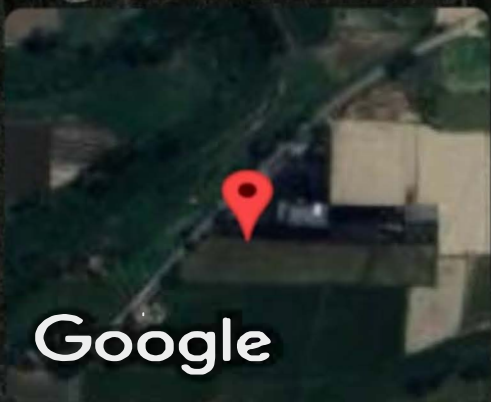
**Office:** G-32/1, Upper Ground Flr, Sarita Vihar Road, Near Central Bank, Shaheen Bagh, Jamia Nagar, Okhla, New Delhi-25

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**Keharwali, Haryana, India** 🇮🇳


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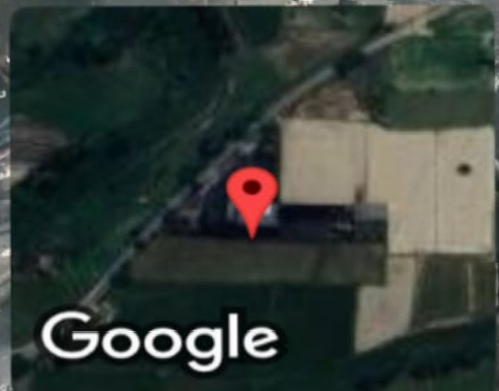
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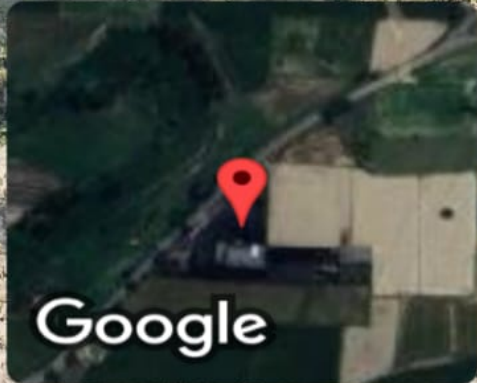
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Google






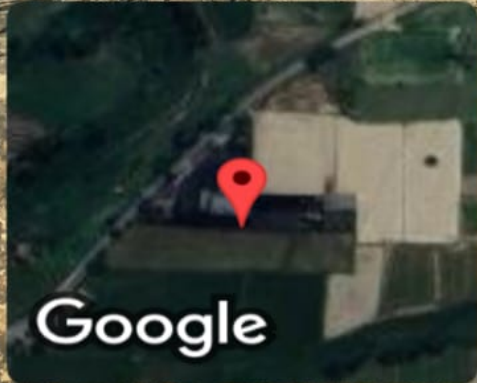
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
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**Keharwali, Haryana, India** 

Kalron Main Rd, Keharwali, Haryana 132114, India

Lat 29.59164° Long 77.037123°


Friday, 13/02/2026 11:37 AM GMT +05:30





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**Keharwali, Haryana, India**   
Kalron Main Rd, Keharwali, Haryana 132114,  
India  
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Thursday, 12/03/2026 12:59 PM GMT +05:30



GPS Map Camera

**Keharwali, Haryana, India** 

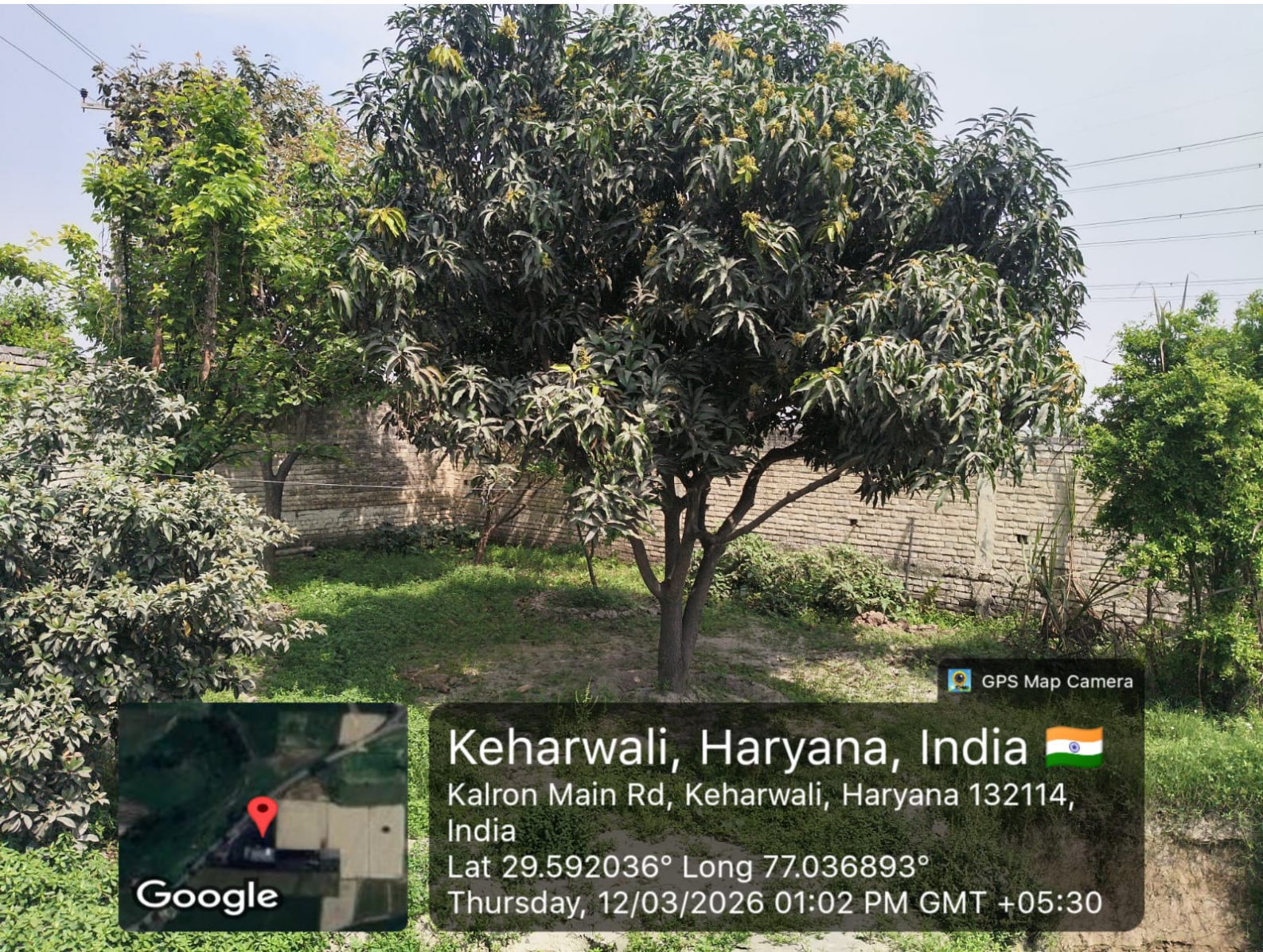
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India

Lat 29.59148° Long 77.037413°

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**Keharwali, Haryana, India** 

Kalron Main Rd, Keharwali, Haryana 132114,  
India

Lat 29.592036° Long 77.036893°

Thursday, 12/03/2026 01:02 PM GMT +05:30

















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**Keharwali, Haryana, India** 

Kalron Main Rd, Keharwali, Haryana 132114,  
India

Lat 29.591496° Long 77.037521°


Friday, 13/02/2026 11:41 AM GMT +05:30





GPS Map Camera



**Keharwali, Haryana, India**   
Kalron Main Rd, Keharwali, Haryana 132114,  
India  
Lat 29.591578° Long 77.037037°  
Thursday, 12/03/2026 12:57 PM GMT +05:30

GST No.-06ADEPJ5245M1ZE TAX INVOICE (M) 98964-09900

# JINDAL TRADING COMPANY

Deals in.: Taparia Tools, Service Station Equipments, Grinding Wheels,  
Air Compressor Set, Electric Machines & Other Industrial Tools

**RAILWAY ROAD, KARNAL-132001**

Reverse Charges.....State Haryana State Code.....06.....Trans. Mode.....

Vehicle No.....Date of Supply.....Place of Supply.....

BILLED TO: Bajrang Industries  
M/s.....  
GSTIN: 06AASPB5689A1Z8  
State.....State Code.....

Invoice No. 4596  
"JTC"  
Date 11/3/26

S. No.	PARTICULARS	HSN CODE	QTY.	RATE	AMOUNT	
					Rs.	P.
1.	<u>Vacuum horn</u>		<u>1pc</u>	<u>15500</u>	<u>15500</u>	
<u>AROSB/12/2</u>						

Invoice Value (In Words).....15500

Total Amount Before Tax 15500

Amount of Tax Subject to Reverse Charges

Add : CGST 92 1395

CGST (Rs.)	SGST (Rs.)	IGST (Rs.)
------------	------------	------------

Add : SGST 92 1395

Add : IGST

Electronic Reference Number : Date :

Total Amt. After Tax 18298

Certified that the Particulars given above are true and correct

GST Payable on Reverse Charges


1. All Disputes Subject to Karnal Jurisdiction only.  
2. Interest @ 24% will be charged if payment is not made within 10 days.  
Goods once sold will not be taken back. \* E&O.E.

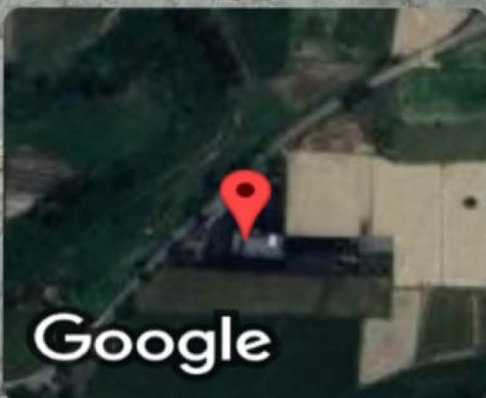
For Jindal Trading Co.


Customer Signature

Authorised Signatory



 GPS Map Camera



**Keharwali, Haryana, India** 

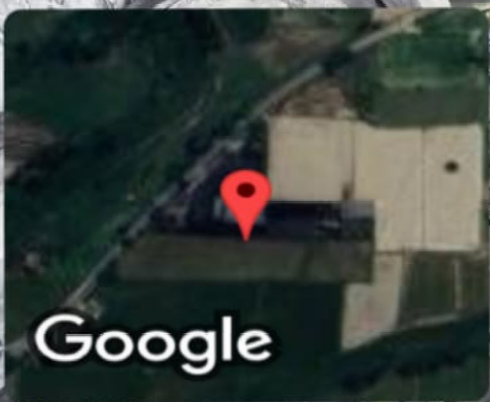
Kalron Main Rd, Keharwali, Haryana 132114,  
India


Lat 29.591867° Long 77.036777°

Wednesday, 11/03/2026 05:39 PM GMT  
+05:30



GPS Map Camera



Keharwali, Haryana, India 

Kalron Main Rd, Keharwali, Haryana 132114, India

Lat 29.59163° Long 77.036899°

Tuesday, 17/03/2026 04:22 PM GMT +05:30